

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.123
IB-531(ND)/2020

IN THE MATTER OF:

M/s. Armour Security (India) Private Limited
Vs.
Ambience Private Limited

....OPERATIONAL CREDITOR

.....RESPONDENT

SECTION

U/s 9 of IBC

Order delivered on 01.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

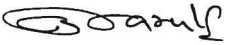
PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.08.2021.


(Madhu Narula)
Court Officer